

## **CORRIGENDUM**

The dates “**24<sup>th</sup> June, 2018 and 25<sup>th</sup> June, 2018**” appearing in the in the 3<sup>rd</sup> line of Notification No. 2464 RG Dated, Calcutta, the 4<sup>th</sup> June, 2018 should be read as “**24<sup>th</sup> May, 2018 and 25<sup>th</sup> May, 2018**” and the rest portion of the content of the notification will remain intact.

This is for information of all concerned.

Registrar General-cum-Secretary,  
Selection Board,  
High Court, Calcutta

**The 6<sup>th</sup> June, 2018.**